

THE GAUHATI HIGH COURT AT GUWAHATI
**(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)**

NOTIFICATION

Dated Guwahati, the 22nd March, 2013.

No.HC.XI-01/2003 (Pt.)/152/RC dated 22.03.2013 # # # The Hon'ble Gauhati High Court has been pleased to substitute Rule 1(4), of Part-I (Rules relating to the Civil Procedure Code), Chapter 1 (Court-Hours, Cause List, Pleadings, Petitions, etc.), 1. General, of the Civil Court Rules and Orders of the Gauhati High Court in the following manner:

“(4) Judicial Officers shall not close their Courts except on the dates declared as holidays in the list of holidays published by the High Court under Section 15 of the Bengal, Agra and Assam Civil Courts Act, 1887, without previous permission of the High Court. In case of emergency or other causes the District Judge may order suspension of the work of the Courts in his district on any day provided that suspension of Court work on account of obituary reference shall be at 03:00 p.m. The fact of such suspension with the reason therefor shall promptly be reported to the High Court.”

By Order,
Sd/- Shri M.K. Bhattacharjee
REGISTRAR GENERAL

No.HC.XI-01/2003 (Pt.)/153-182/RC dated 22.03.2013

1. The Secretary General, Supreme Court of India, New Delhi – 110001.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial) Gauhati High Court, Guwahati.
4. The Registrar –cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
6. The District & Sessions Judge, _____.
7. The Judge, Designated Court, Assam, Guwahati.
8. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar.
9. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
10. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
11. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.

Contd.....

(2)

12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI, Assam, Guwahati.
14. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
15. The Member, MACT, Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
16. The Special Judge, Addl. CBI Court, No. I & II, Chandmari, Guwahati.
17. The Chief Judicial Magistrate, _____.
18. The Joint Registrar, _____, Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
20. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
21. The Secretary, Gauhati High Court Bar Association, Guwahati.
22. The Secretary, All Assam Lawyers' Association, Guwahati.
23. The Secretary, Advocates' Association, Guwahati.
24. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (He is requested to publish the notification in the next issue of the official Gazette and send at least 5 (five) copies to the undersigned after publication.)
25. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr/ Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The Systems Analyst, Gauhati High Court, Guwahati, (He is requested to upload the above notification in the Gauhati High Court website and email the same to all the High Courts).
28. The Superintendent, _____, Gauhati High Court, Guwahati.
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

22/3/19
REGISTRAR GENERAL

22/3/19